NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON: 01-03-2017

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties	,
CA272/15	220/16	Clarification	621A	M/s BMM Ispat Ltd.	

SL.NO. NAME (IN CAPITAL) DESIGNATION

& PHONE NUMBER

REPRESENTATION BY WHOM

SIGNATURE

. M. Smollwan Rep . S. Ramgaryan 9845371897

petitioney

(Petitioner____

ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence/posted to 20/04/2017.

Member (J)

Member (T)